

Majestic Hotels Limited

Date of Commencement of CIRP
List of Creditors as on

03-Jul-24
10-Jun-26

Annexure 7

List of operational creditors (Government dues) (Amount in ₹)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	CGST Divison, Ludhiana - South		04.09.2024	₹ 1,29,74,441.00	₹ 1,02,76,630.00		No	0%				₹ 26,97,811.00	Refer Note 1
2	Dy. Commissioner of Income Tax Circle-I Ludhiana		18.09.2024	₹ 6,09,07,906.00	₹ 6,09,07,906.00		No	0%					Refer Note 1
3	Employees' Provident Fund Organisation (EPFO) - RO Ludhiana		13.02.2026	₹ 29,38,892.00	₹ 28,70,483.00		No	0%				68,409.00	Refer Note 1 & 2
	Total			₹ 7,68,21,239.00	₹ 7,40,55,019.00				-	-	-	₹ 27,66,220.00	

Note 1: The claims admitted are subject to further substantiation / modification on the basis of additional evidence or clarifications.

Note 2: The claim mentioned at Sr. No. 3 has been received after the issuance of Request for Resolution Plan to the Prospective Resolution Applicants. The delay in submission of claim mentioned has been condoned by the Hon'ble National Company Law Tribunal, Chandigarh Bench vide order dated 02.06.2026 by allowing the application bearing I.A. no. 737 of 2026 in C.P. (IB)/180/CH/2022.